

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Tuesday, 26th March, 1957

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 hrs.

DEATH OF SHRI SATYAPRIYA
BANNERJEE

Mr. Speaker: I have to inform the House of the said demise of Shri Satyapriya Bannerjee who died on the 23rd March, 1957 at Calcutta at the age of 68. He was a Member of the old Central Legislative Assembly.

The House will join with me in conveying our condolence to his family. The House may stand in silence for a minute to express its sorrow.

*The hon. Members then stood in
silence for a minute.*

PAPERS LAID ON THE TABLE

DIRECTIONS ISSUED BY THE SPEAKER
UNDER THE RULES OF PROCEDURE

Sardar Hukam Singh (Kapurthala-Bhatinda): I beg to lay on the Table a copy of the Directions Nos. 12A, 18A, 45A, 53A, 54A, 63A, 69A, 83A, 102A, 103A, 103B, 104A, and 104B and amendments to Directions Nos. 2 and 54 issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library. See No. S-75/57.]

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AMENDMENT TO THE DELHI WHEAT
(MOVEMENT CONTROL) ORDER

The Deputy Minister of Food (Shri M. V. Krishnappa): I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Notification making certain amendments to the Delhi Wheat (Movement Control) Order, 1956. [Placed in Library. See No. S-76/57].

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following two messages received from the Secretary of Rajya Sabha:—

- (i) 'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 25th March, 1957, agreed without any amendment to the Sea Customs (Amendment) Bill, 1957, which was passed by the Lok Sabha at its sitting held on the 19th March, 1957.'
- (ii) 'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha, that the Rajya Sabha, at its sitting held on the 25th March, 1957, agreed without any amendment to the Foreigners Laws (Amendment) Bill, 1957, which was passed by the Lok Sabha at its sitting held on the 19th March, 1957.'